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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. No. 85/NCLT/AHM/2017 (New)
Gujarat High Court C.P. No. 182/2006 in C.A. No. 313/2006 (Old)**

**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.05.2018**

Name of the Company: Sunish Chandrakant Parekh.
V/s
Gujarat Investment Trust Ltd.

Section of the Companies Act: Section 391-394 of the Companies Act, 1956


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Naishal .J. Mody Instructed by Pavan .S. Jodiawala	Advocate	Petitioner	<u>N.J. Mody</u>
2.				

ORDER

Advocate Mr. Naishal Mody i/b Advocate Mr. None is present for the OL. None is present for the RD.

A letter is received from Petitioner side seeking for adjournment.

List the matter on 21.06.2018.


**MANORAMA KUMARI
MEMBER JUDICIAL**
Dated this the 7th day of May, 2018.


**HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL**